Details of Assets of Nand Kishore Yadav, MLA, 184 Patna Saheb Constituency as on 31 March 2021

(1) Details of PAN and status of filing of Income tax return:

SLN o.	Names	Permanent Account Number (PAN)	The financial year for which the last Income –tax return has been filed	Total income shown in income Tax Return (in Rupees)	
1	Nand Kishore Yadav (Self)	AANPY1889J	2019-20	5,55,332	
2	Late Kiran Devi (Spouse)	N.A.	N.A.	N.A.	
3	Dependent 1	N.A.	N.A.	N.A.	
4	Dependent 2	N.A.	N.A.	N.A.	
5	Dependent 3	N.A.	N.A.	N.A.	

(2) The following case (s) is/are pending against me in which cognizance has been taken by the court:-

SI. No	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	A.C.J.M-III, Patna City Chawk PS, Case No-250/15 G.R.No-3554/15 of Sec-188, 171 (F)- 1.P.C & 127(A)-RP Act Voilence of Govt. order & election matter
(b)	Name of the court Case No. and Date of order taking cognizance:	G.R.No-3554/15, Chawk PS Case No-250/15 Date of Cognizance order-
(c)	Details of Appeal (s)/Application (s) for revision (if any) filed against the above order (s):	Nil

(3) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	N.A
(b)	Name of the Court (s) Case No. and Date (s) of order(s)	N.A
(c)	Punishment imposed:	N.A

(4) That I give herein below the details of the assets (movable/immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment.)

S.no	Description	Self	Spouse	Dependent -1	Dependen t-2	Depender t-3
(i)	Cash in hand	Rs. 18,400.00	N.A.	N.A.	N.A.	N.A.
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1). SBI, Bihar Vidhan Mandal A/c- 10839460777- Rs. 24,45,327.16 2). BOI, Patna City, A/c- 440110100008483- Rs. 8,368.28 3). PNB, Patna City A/c- 0381006900000999- Rs. 1,465.28 4). FD-SBI, Bihar Vidhan Mandal-Rs. 1,57,553.64 5). FD-SBI Anishabad Rs.22,89,669.00 6). FD-PNB, New Market Rs. 1,54,925.00 7). FD- HDFC Bank, Boring Road Rs. 75,926.94	N.A.	N.A.	N.A.	N.A.
(iii)	Bonds, Debentures/shares and units in	N.A.	N.A.	N.A.	N.A.	N.A

(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NSC - Rs. 4,35,000.00	N.A.	N.A.	N.A.	N.A
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N.A.	N.A.	N.A.	N.A.	N.A
(vi)	Motor Vehicles / Aircrafts / Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1). Mahindra Scorpio (Model-S11) (Regi-BR-01PJ 3397) Make 2017 Purchasing-2020 Rs. 4,00,000.00	N.A.	N.A.	N.A.	N.A
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	1). 100 gm Gold (approx)- Rs. 4,69,500.00 2). 350 gm Silver (approx)- Rs. 23,135.00	N.A.	N.A.	N.A.	N.A
(viii)	Any other assets such as value of Claims/interest	NIL	N.A.	N.A.	N.A.	N.A
(ix)	Gross Total Value	Rs. 64,79,270.30	N.A.	N.A.	N.A.	N.A

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B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2 Each land or building or apartment should be mentioned separately in this format.)

S.no	Description	Self	Spouse	Dependent -1	Dependent -2	Dependent -3
(i)	Agricultural Land Location(s) Survey number(s)	N.A.	N.A.	N.A.	N.A.	N.A
	Area (Total measurement in acres)	N.A.	N.A.	N.A.	N.A.	N.A
	Whether inherited property (Yes or NO)	N.A.	N.A.	N.A.	N.A.	N.A
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A
	Cost of Land (in case of purchase)at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A
	Any Investment on the land by way of development, construction etc.	n the N.A.		N.A.	N.A.	N.A
	Approximate Current market value	N.A.	N.A.	N.A.	N.A.	N.A
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Plot No 1687, Circle No 117, Uma Shakar Lane, Patna City (Property in the name of Late Kiran Devi, W/o – ShriNand Kishore Yadav	N.A.	N.A.	N.A.	N.A
	Area (Total measurement in sq. ft.)	634 sqft	N.A.	N.A.	N.A.	N.A
	Whether inherited property (Yes or NO)	Registered through donatin Letter	N.A.	N.A.	N.A.	N.A
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A
	Cost of Land (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A
	Any Investment on the land by way of development, construction etc.	N.A.	N.A.	N.A.	N.A.	N.A
	Approximate Current market value	Rs. 14,00,000.00	N.A.	N.A.	N.A.	N.A

(iii)	Commercial Buildings (including apartments) - Location(s) -Survey number(s)	N.A.	N.A.	N.A.	N.A.	N.A
	Built up Area (Total measurement in sq. ft.)	N.A.	N.A.	N.A.	N.A.	N.A
	Whether inherited property (Yes or NO)	N.A.	N.A.	N.A.	N.A.	N.A
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A
	Cost of property (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A
	Any Investment on the property by way of development, construction etc.	N.A.	N.A.	N.A.	N.A.	N.A
	Approximate Current market value	N.A.	N.A.	N.A.	N.A.	N.A
(iv)	Residential Buildings(including apartments,) - Location(s) - Survey number(s)	Ward No-03, Plot No- 33, At Kautilya Nagar, Patna	N.A.	N.A.	N.A.	N.A
	Area (Total measurement in sq. ft.)	2432 sqft	N.A.	N.A.	N.A.	N.A
	Built up Area (Total measurement in sq. ft.)	5547 sqft	N.A.	N.A.	N.A.	N.A
	Whether inherited property (Yes or NO)	No	N.A.	N.A.	N.A.	N.A
	Date of purchase in case of self acquired property	25.02.2009 (Lease Land)	N.A.	N.A.	N.A.	N.A
	Cost of property (in case of purchase) at the time of purchase	Rs. 1,00,000.00 (Lease Amount)	N.A.	N.A.	N.A.	N.A
	Any Investment on the land by way of development, construction etc.	Rs. 45,00,000.00	N.A.	N.A.	N.A.	N.A
	Approximate Current market value	Rs. 1,13,00,000.00	N.A.	N.A.	N.A.	N.A
(v)	Others (such as interest in property)	Zero	N.A.	N.A.	N.A.	N.A
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 1,27,00,000.00	N.A.	N.A.	N.A.	N.A

(5) I give herein below the details of liabilities/dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

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S.no	Description	Self	Spouse	Dependent -1	Dependent -2	Dependent -3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	N.A.	N.A.	N.A.	N.A.	N.A
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	N.A.	N.A.	N.A.	N.A.	N.A
	Any other liability	N.A.	N.A.	N.A.	N.A.	N.A
	Grand total of liabilities	N.A.	N.A.	N.A.	N.A.	N.A
(ii)	Government Dues: Dues to departments dealing with government accommodation	N.A.	N.A.	N.A.	N.A.	N.A
	Dues to departments dealing with supply of water	N.A.	N.A.	N.A.	N.A.	N.A
	Dues to departments dealing with supply of electricity	N.A.	N.A.	N.A.	N.A.	N.A
	Dues to departments dealing with supply of telephones/mobiles	N.A.	N.A.	N.A.	N.A.	N.A
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N.A.	N.A.	N.A.	N.A.	N.A
	Income Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A
	Wealth Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A
	Service Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A
7	Municipal /Property Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A
	Sales Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A
	Any other dues	N.A.	N.A.	N.A.	N.A.	N.A
(iii)	Grand total of all Govt.	N.A.	N.A.	N.A.	N.A.	N.A

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- (6) Details of profession or occupation:
 - (a) Self Social & Political worker (MLA)
 - (b) Spouse N.A
- (7) My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/ degree course)- 1. Matric- Rajkiyakrit Marwari High School, Patna City-Year-1969,

2. B.Sc- By-cott of Final Examination of B.Sc. on call of J.P. in 1974.

(Name of the School/College/University and the year in which the course was completed.)

(8) Abstract of the details given in (1) to (8) Above :

1	Nan	e of the candidate	1	Nand Kishore Yada		av				
2	Full	postal address	1	Khajekala	n Sabji l	Mandi, Patna City-800008				
3	Number and Name of the constituency and state		1	184, Patna Saheb						
4	Name of the Political Party which set up the candidate (otherwise write 'Independent')			Bhartiya Janta Party						
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)			N.A						
	(b) Total number of Pending cases where the court(s) have taken cognizance									
6	PAN of		1	Year for which last Income Tax Return filed		Total Income				
	(a) Candidate- AANPY1889J			2019-20		5,55,332/-				
	(b) S	(b) Spouse :		N.A		N.A				
	(c) l	Dependents-		N.A		N.A				
7	100 100	Do	etails of	Assets and	Liabilitie	es in rupees				
		Description	5	Self	Spouse	Dependent-	Dependent- 2	Dependent-		
A.		Moveable Asset (Total value)	1	Rs.	N.A	N.A.	N.A.	N.A		
В		Immovable Asset								
	(i)	Purchase Price of self – acquired immovable property	17	00,000.00 se land)	N.A	N.A.	N.A.	N.A		
	(ii)	Development/construction cost of immovable property after purchase (if applicable)		Rs.),000.00	N.A	N.A.	N.A.	N.A		

	(iii)	Approximate Current Market Price of Asset (Total Value)	Rs. 1,27,00,000.00	N.A.	N.A.	N.A.	N.A
		(a). self acquired assets (Total value) (b). inherited assets (Total value)	a).Rs. 1,13,00,000.00 b).Rs. 14,00,000.00	N.A	N.A.	N.A.	N.A
8		Liabilities					7/
		(i).Government dues (Total)	N.A.	N.A	N.A.	N.A.	N,A
		(ii). Loans from Bank, Financial Institutions and others (Total)	N.A.	N.A	N.A.	N.A.	N.A

B.Sc- By-cott of Final Examination of B.Sc. on call of J.P. in 1974.

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(Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from, I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 2 and 3 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 4 and 5 above.

Updated: 31 March, 2021

(Nand Kishore Yadav)

Member of Legislative Assembly 184, Patna Sahib Constituency